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- (a) whether the Life Insurance Corporation of India and General Insurance Corporation of India have started or propose to start some social residential schemes in Uttar Pradesh; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) and (b) No, Sir. However, both LIC and GIC grant loans at concessional interest rate of all State Governments, including Uttar Pradesh, for financing various social housing schemes as per allocations made by the Planning Commission and the Ministry of Urban Affairs & Employment every year.

[English]

Woollen Mills

4335.DR. AMRIT LAL BHARTI : SHRI VENKATARAMI REDDY ANANTHA :

Will the Minister of TEXTILES be pleased to state :

- (a) the total number of woollen mills in the country, State-wise;
- (b) whether the Government propose of set up more woollen mills in the Public/Joint Sector; and
 - (c) if so, the details thereof, State-wise ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) A Statement is attached.

- (b) There is no proposal before the Government to set up more woollen mills in the Public/Joint Sector in the country.
 - (c) Does not arise

Statement

The total number of woollen mills in the country, State-wise as on December, 1996 are given below

SI. No .	Name of State	No. of Mills
1	2	3
	Andhra Pradesh	6
	Assam	1
	Bihar	2
	Gujarat	17
	Haryana	117
	J & K	11

1	2	3	
7.	Karnataka	3	
8.	Madhya Pradesh	5	
9.	Maharashtra	27	
10.	Punjab	264	
11.	Rajasthan	69	
12.	Tamil Nadu	2	
13.	Uttar Pradesh	44	
14.	West Bengal	5	
15.	Delhi	12	
16.	Himachal Pradesh	12	
17.	Chandigarh	1	
a C4747	Total	658	

Tax Arrears

4336. SHRI N.K. PREMCHANDRAN : SHRI K.P. SINGH DEO :

Will the Minister of FINANCE be pleased to state :

- (a) the amount payable to the Government by the corporate sector as tax arrears till date;
- (b) whether the Government have taken any steps to realise the dues from the corporate sector;
 - (c) if so, the details thereof;
- (d) whether the Government has initiated any action against those industrialists and multinational companies who avoided themselves from the payment of taxes; and
- (e) if so, the details thereof and the number of cases registered against them during 1996 and 1997 so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (e) The information is being collected and will be laid on the Table of the House.

Indian Overseas Bank

4337. SHRI RAVINDRA KUMAR PANDEY: Will the Minister of FINANCE be pleased to state:

(a) the total number of Indian Overseas Bank branches, Extension Counters, Central Clearing Offices, Staff Training Centres, Regional Offices, Zonal Offices etc which are functioning as on December 31, 1996;